

**Central Administrative Tribunal
Principal Bench, New Delhi**



**C.P.No.12/2021
in
O.A. No.2333/2019**

This the 4th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Rishi Parkash, aged 57 years,
S/o Sh. Birkh Bhan,
Working as Sr. Assistant (DASS-III),
Posted in Department of Social Welfare,
Govt. of NCT of Delhi.
R/o H.No.504, Sector 23,
Sonipat (Har). ... Petitioner

(Through Advocate Shri Yogesh Sharma)

Versus

1. Sh. Vijay Kumar Dev,
Chief Secretary,
Govt. of NCT of Delhi
Delhi Secretariat, Near ITO,
New Delhi.
2. Sh. Satya Gopal,
Secretary,
Service Department,
Govt. of NCT of Delhi
7th Floor, Delhi Secretariat,
Near ITO, New Delhi. ... Respondents

(Through Advocate: Ms. Esha Mazumdar)



ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

Learned counsel for the petitioner submits that the respondents have passed an order dated 02.03.2021 in pursuance to the directions of this Tribunal and he has received a copy thereof with the compliance affidavit. However, he submits that the said order is passed on entirely wrong facts and interpretation.

2. Be that as it may, in the facts and circumstances, the present Contempt Petition is closed. Notices are discharged. However, the petitioner shall be at liberty to challenge the said order dated 02.3.2021, if so advised, in accordance with law.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

/cc/rita/uma